

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP No. 28/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shivananda Plantation Pvt. Ltd. -Vs- ROC, Odisha
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Pankaj Khandelwal, Adv.
Mr. Saurav Tibrewal, Adv.

For Respondent (s)

Mr. Ujjwal Kumar, Company Prosecutor.

ORDER

Ld. counsel Mr. Pankaj Khandelwal along with Mr. Saurav Tibrewal appeared for the petitioner. Mr. Ujjwal Kumar, Company Prosecutor appeared for the respondent. In pursuance of the daily order dated 11.12.2023. Applicant side filed the signed copy of the balance sheet and also uploaded in the e-portal. Heard and reserved for Order.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)